

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 24

C.P. (IB)/498(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.07.2024**

NAME OF THE PARTIES: **SAMEER ARVIND PUJARA V/s PUNJAB**
NATIONAL BANK

Section 94(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P. (IB)/498(MB)2023

- 1) Mr. Rahul Darji, Ld. Counsel for the Petitioner is present.
- 2) Ld. Counsel for the Petitioner/Personal Guarantor informs that an Application has been filed in the present matter to file and place on record the Report filed by the Resolution Professional, however, the said Application has not yet been numbered by the Registry. In that view of the matter, Registry shall expedite the process to number the said Application and shall list the same on Board on the next date of hearing.
- 3) Stand over to 13.08.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare